

SPECIAL BENCH
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/91(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS UNITIMESTAR TRADING PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

Mr. S.K. Tiwari, Adv.] For the Petitioner
Mr. Jayesh Choradia, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. Post the matter for argument before the Regular Bench on **19.06.2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**